

NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrdFLOOR, ARERA HILLS
CAUSE LIST OF COURT NO. 1

Date:06th July, 2017

Time : 10.30 A.M.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Original Application No. 75/2017(CZ)	Rahul Bairagi Vs State of M.P. & Anr.	Ms. Anamika Kumar, Adv.	
FOR HEARING				
2.	Original Application No. 65/2016(CZ)	Ramzan Sheikh Vs. State of M.P. & 5 Ors.	Mr. Shrey Raj Saxena, Adv. Mr. K.C.Maheshwari, Adv. Mr. Divyakant Lahoti, Adv. Mr. S.K.Verma, Adv. Mr. OmShankarShrivastava Adv. Mr. DharamveerSharma,Adv. Ms. Parul Bhadoria, Adv. Mr. Shushil Taparia, Adv.	
3.	Original Application No. 67/2015(CZ)	Raman Khandelwal & Anr. Vs. Government of M.P. & Ors.	Mr.ChandraPrakashSingh,Adv. Mr. Ramchandra, Adv. Mr. Sanjay Choubey, Adv. Mr. S. Ganguly, Adv. Mr. Ashok A. Tiwari, Adv. Mr. Anshuman Singh, Adv. Ms. Parul Bhadoria, Adv. Mr. Sachin K. Verma, Adv.	
4.	Original Application No. 11/2017(CZ)	Justice Ramesh S. Garg Vs State of M.P. & 3 Ors.	Mr. Ajay Shakar Ukas, Adv. Mr. Ravi Kant Patidar, Adv. Mr. H.Y.Mehta, Adv. Mr. Sachin K. Verma, Adv. Mr. Furqan Khan, Adv. Mr. Basit Khan, Adv.	
5.	Appeal No. 19/2016(CZ)	Narendra Singh Vs M.P.SEIAA & 6 Ors.	Mr. Shrey Raj Saxena, Adv. Mr. Sachin K. Verma, Adv. Mr. Om Shankar Shrivastava,Adv. Mr. Rishi Raj Saxena, Adv.	
6.	Appeal No. 20/2016(CZ)	Narendra Singh Vs M.P.SEIAA & 6 Ors.	Mr. Rishi Raj Saxena, Adv. Mr. Sachin K. Verma, Adv. Mr. Om shanka rShrivastava, Adv.	
7.	Original Application No. 63/2017(CZ)	Giriraj Raje Vs State of M.P. & 34 Ors.	Mr. Rohit Sharma, Adv.	
8.	Original Application No. 88/2016(CZ)	Santosh Bharti, Journalist Vs. State of M.P. & 3 Ors.	Mr. S.R. Waghmare, Adv. Mr. Tejaswa Rai, Adv. Mr. Sachin K. Verma, Adv.	
9.	Original Application No. 59/2016(CZ) (M.A.No.345/16) (M.A.No.470/16) (M.A.No.663/16) Caveat No.02/2016(CZ)	Kishore Deepak Kodwani Vs. State of M.P. & Ors.	Mr. Kishore Deepak Kodwani, Applicant in person Mr. Ravikant Patidar, Adv. Ms. Parul Bhadoriya Adv. Mr. Sachin K. Verma, Adv.	

10.	Original Application No. 146/2014(CZ)	Nityanand Mishra (Gharial Sanctuary) Vs. State of M.P. & 5 Ors.	Mr. Pramod Kumar Pandey, Adv. Mr. Sachin K. Verma, Adv. Mr. Ayush Dev Bajpai, Adv.R-1,3,5 Ms. Parul Bhadoria Adv. R-2 Mr. Om Shankar Shrivastava, Adv Mr. Yadvendra Yadav Adv. Mr. Qasim Ali Adv. Mr. Ajay Gupta, Adv. Mr. Ravikant Patidar, Adv. Mr. Sanjeev Mishra, Adv. Mr. Himanshu Mishra, Adv. Mr. Dharamveer Sharma, Adv. Mr. Nishant Goel, Adv.	
FOR COMPLIANCE				
11.	Original Application No. 148/2014 (CZ)	Nityanand Mishra (MSW, Rewa) Vs. State of M.P. & 8 Ors.	Mr. Pramod Ku. Pandey, Adv. Mr. Sachin K. Verma. Adv. Mr. Sandeep Singh, Adv.R-3 Mr. Ayush Dev Bajpai Adv. Ms. Parul Bhadoria Adv. For R-MPPCB Mr. Dileep Pandey Adv.R-7 Mr. Asif Warsi, Adv.	

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